

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.1- IA/212(AHM) 2024
In
CP(IB) 37 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

PSL Ltd
V/s
Edelweiss Assets Reconstruction Co Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : Mr. Amar Vivek, Adv.
: Mr. Nitin Jain (Liquidator)
For the Respondent :

ORDER

IA/212(AHM) 2024

It is seen that no hard copy of the Application has been filed by the applicant. Learned Counsel for the Liquidator, Mr. Nitin Jain, submitted that a hard copy had been filed only yesterday.

The Registry is directed to place on record a hard copy of the Application.

Re-list on 16.02.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)